

Ahmedabad

## Tuesday, 10.01.2023

7

<b>ADDENDUM TO FORM G</b>	
<b>EXTENSION OF TIMELINES TO THE INVITATION FOR EXPRESSION OF INTEREST</b>	
(Addendum to Form G published on 16 December 2022 under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>GVK POWER (GOINDWAL SAHIB) LIMITED</b> PAN: AAACG7488H CIN: U40109TG1997PLC028483
2. Address of the registered office	Plot No. 10, Paigah Colony, Sardar Patel Road, Secunderabad, Hyderabad, Telangana-500003
3. URL of website	<a href="https://www.cirpgvkgindwal.com">https://www.cirpgvkgindwal.com</a>
4. Details of place where majority of fixed assets are located	Thermal Power Plant of GVK Power (Goindwal Sahib) Limited located at Goindwal Sahib, Tam Taran District, Near Amritsar, Punjab-143422
5. Installed capacity of main products/ services	Coal based Thermal Power Plant of 540 MW capacity (having 2 units of 270 MW capacity each)
6. Insolvency commencement date of the corporate debtor	10th October 2022 (Order published on 18th October 2022)
7. Date of invitation of expression of interest	The Invitation for Expression of Interest was published in all India editions of Economic Times and other regional newspapers on 16th December 2022. <b>The dates mentioned in the invitation for Expression of Interest published on 16th December 2022 are being extended by this addendum published on 10th January 2023</b>
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<b>Sd/-</b>	
Name of the Resolution Professional: <b>Ravi Sethia</b>	
Registration Number of the Resolution Professional: <b>IBBI/IPA-001/IP-P01305/2018-2019/12052</b>	
Registered Address of the Resolution Professional: <b>KPMG Restructuring Services LLP, 8th Floor, Building No. 10,</b>	
Date : 10th Jan 2023	<b>DLF Cyber City, Phase II, Gurgaon, Haryana-122002</b>
Place : Gurugram, Haryana	<b>For GVK Power (Goindwal Sahib) Limited</b>

Chandigarh

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Bangalore

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Chennai

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Jaipur

## Tuesday, 10.01.2023

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Hyderabad

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Delhi-Gurgaon

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Kolkata

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Mumbai

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Pune

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4. Details of place where majority of fixed assets are located	Thermal Power Plant of GVK Power (Goindwal Sahib) Limited located at Goindwal Sahib, Tam Taran District, Near Amritsar, Punjab-143422
5. Installed capacity of main products/ services	Coal based Thermal Power Plant of 540 MW capacity (having 2 units of 270 MW capacity each)
6. Insolvency commencement date of the corporate debtor	10th October 2022 (Order published on 18th October 2022)
7. Date of invitation of expression of interest	The Invitation for Expression of Interest was published in all India editions of Economic Times and other regional newspapers on 16th December 2022. <b>The dates mentioned in the invitation for Expression of Interest published on 16th December 2022 are being extended by this addendum published on 10th January 2023</b>
8. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility criteria for the Prospective Resolution Applicants under section 25(2)(h) of the Code is set out in the detailed expression of interest uploaded at <a href="https://www.cirpgvkgindwal.com">https://www.cirpgvkgindwal.com</a>
9. Norms of ineligibility applicable under section 29A are available at:	The details can be sought by mailing at: <a href="mailto:cirpgvkgindwal@gmail.com">cirpgvkgindwal@gmail.com</a>
10. Last date for receipt of expression of interest	16th Jan 2023
11. Date of issue of provisional list of prospective resolution applicants	26th Jan 2023
12. Last date for submission of objections to provisional list	31st Jan 2023
13. Process email id to submit EOI	<a href="mailto:cirpgvkgindwal@gmail.com">cirpgvkgindwal@gmail.com</a>
<b>Sd/-</b>	
Name of the Resolution Professional: <b>Ravi Sethia</b>	
Registration Number of the Resolution Professional: <b>IBBI/IPA-001/IP-P01305/2018-2019/12052</b>	
Registered Address of the Resolution Professional: <b>KPMG Restructuring Services LLP, 8th Floor, Building No. 10,</b>	
Date : 10th Jan 2023	<b>DLF Cyber City, Phase II, Gurgaon, Haryana-122002</b>
Place : Gurugram, Haryana	For <b>GVK Power (Goindwal Sahib) Limited</b>

Lucknow

## Tuesday, 10.01.2023

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<b>ADDENDUM TO FORM G</b>	
<b>EXTENSION OF TIMELINES TO THE INVITATION FOR EXPRESSION OF INTEREST</b>	
(Addendum to Form G published on 16 December 2022 under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	<b>GVK POWER (GOINDWAL SAHIB) LIMITED</b> PAN: AAACG7488H CIN: U40109TG1997PLC028483
2. Address of the registered office	Plot No. 10, Paigah Colony, Sardar Patel Road, Secunderabad, Hyderabad, Telangana-500003
3. URL of website	<a href="https://www.cirpgvkgoindwal.com">https://www.cirpgvkgoindwal.com</a>
4. Details of place where majority of fixed assets are located	Thermal Power Plant of GVK Power (Goindwal Sahib) Limited located at Goindwal Sahib, Tam Taran District, Near Amritsar, Punjab-143422
5. Installed capacity of main products/ services	Coal based Thermal Power Plant of 540 MW capacity (having 2 units of 270 MW capacity each)
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9. Norms of ineligibility applicable under section 29A are available at:	The details can be sought by mailing at: <a href="mailto:cirpgvkgoindwal@gmail.com">cirpgvkgoindwal@gmail.com</a>
10. Last date for receipt of expression of interest	16th Jan 2023
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<b>Sd/-</b>	
Name of the Resolution Professional: <b>Ravi Sethia</b>	
Registration Number of the Resolution Professional: <b>IBBI/IPA-001/IP-P01305/2018-2019/12052</b>	
Registered Address of the Resolution Professional: <b>KPMG Restructuring Services LLP, 8th Floor, Building No. 10,</b>	
Date : 10th Jan 2023	<b>DLF Cyber City, Phase II, Gurgaon, Haryana-122002</b>
Place : Gurugram, Haryana	<b>For GVK Power (Goindwal Sahib) Limited</b>

# ਪੰਜਾਬੀ ਟ੍ਰਿਬਿਊਨ

ਲੋਕ ਆਵਾਜ਼

PUNJABI TRIBUNE ■ TUESDAY, JANUARY 10, 2023

ਪੰਜਾਬੀ ਟ੍ਰਿਬਿਊਨ, ਜਲੰਧਰ, ਮੰਗਲਵਾਰ, 10 ਜਨਵਰੀ 2023

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<b>ਫਾਰਮ ਜੀ ਲਈ ਜ਼ਮੀਮਾ</b> <b>ਰੁਚੀ ਦੀ ਅਭਿਵਿਅਕਤੀ ਲਈ ਸੱਚੇ ਵਾਸਤੇ ਟਾਈਮਲਾਈਨਜ਼ ਵਿਚ ਵਾਧਾ</b> (ਇਨਸ਼ਾਲਵੇਸੀ ਐਂਡ ਰੈਗੂਲੇਟਰੀ (ਇਨਸ਼ਾਲਵੇਸੀ ਰੈਗੂਲੇਸ਼ਨ ਪ੍ਰਾਈਮ ਫਾਰ ਕਾਰਪੋਰੇਟ ਪਲਾਨਜ਼) ਰੈਗੂਲੇਸ਼ਨ 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 35A (1) ਅਧੀਨ 16 ਦਸੰਬਰ, 2022 ਨੂੰ ਫੌਪੇ ਫਾਰਮ ਜੀ ਲਈ ਜ਼ਮੀਮਾ)	
<b>ਸਬੰਧਤ ਵੇਰਵਾ</b>	
1. ਪੇਨ/ਫਿਲ/ਕੋਲਕੋਲਪੀ ਨੰਬਰ ਸਹਿਤ ਕਾਰਪੋਰੇਟ ਫੋਕਲ ਦਾ ਨਾਂ	ਜੈਸੀਕੇ ਪਾਵਰ (ਕੋਰੋਰੇ ਵਾਲ ਸਾਹਿਬ) ਲਿਮਿਟਿਡ PAN: AAACG7488H CIN: U60109TG1997PLC028483
2. ਰਜਿਸਟਰਡ ਦਫ਼ਤਰ ਦਾ ਠਿਕਾਣਾ	ਪਲਾਟ ਨੰ. 3, ਪਈਠਾਹ ਕਾਨੋਈ, ਸਰਦਾਰ ਯਤਨ ਰੋਡ, ਸ਼ਿਵਦੇਵਪੁਰ, ਹੋਰਾਜਪੁਰ, ਫੋਰਟਵਾਲਾ-੩੧੪੪
3. ਕੁਰਾਣੀਆਂ ਵਾਲ ਵੈਬਸਾਈਟ	<a href="https://www.cirp.govindwal.com">https://www.cirp.govindwal.com</a>
4. ਸੇਵਾਨ ਦਾ ਖੋਲ੍ਹਾ, ਜਿਸ ਵਿੱਚ ਸਾਰੇ ਵਿਗਾਹ ਅਗਾਂਹ ਸਹਿਤ ਹਨ	ਸੇਵਾਨ ਪਾਵਰ ਪਲਾਂਟ ਵਾਲ ਕੋਰੋਰੇ ਵਾਲ ਪਾਵਰ (ਕੋਰੋਰੇ ਵਾਲ ਸਾਹਿਬ) ਲਿਮਿਟਿਡ, ਕੋਰੋਰੇ ਵਾਲ ਸਾਹਿਬ, ਝਰਨ ਝਾਲ, ਚਿਨ੍ਹੂ ਨਗਰੀਕ ਐਂਟ੍ਰਾਈਜ਼, ਪੰਜਾਬ-144222 ਵਿਖੇ ਸਥਿਤ।
5. ਮੋਨ ਪ੍ਰਾਜੈਕਟ/ਸਹਿਯੋਗ ਦੀ ਸੇਵਾਪਿਠ ਸਹਿਤ	ਰੋਨ ਅਥਾਰਿਟੀ ਕਰਮ ਪਾਵਰ ਪਲਾਂਟ ਆਫ਼ 50 MW ਸਹਿਤ (200MW ਸਹਿਤ) ਵਾਲੇ 12 ਕੁਰੀਟ ਓਰੀਂ।
6. ਕਾਰਪੋਰੇਟ ਫੋਕਲ ਦੀ ਵਿਗਾਹਯੋਗੀ ਖ਼ੁਦ ਹੋਣ ਦੀ ਨਿਗੀ	10 ਅਕਤੂਬਰ, 2022 (ਕਾਰੋਰ 31 ਅਕਤੂਬਰ, 2022 ਨੂੰ ਪ੍ਰਕਾਸ਼ਤ)
7. ਰੁਚੀ ਦਾ ਪ੍ਰਕਾਸ਼ਤ ਸਹਿਤ ਦੀ ਨਿਗੀ	16 ਦਸੰਬਰ, 2022 ਨੂੰ ਵਿਗਾਹਿਕ ਟਾਈਮਿੰਗ ਦੇ ਅਧੀਨ ਭਾਰਤੀ ਫੋਰੀਮਾਂ ਦੇ ਉਹ ਖੋਲ੍ਹੀ ਅਗਾਂਹ ਵਿਚ ਹੁਣੀ ਦਾ ਪ੍ਰਕਾਸ਼ਤ ਕਰਨ ਦਾ ਮੈਂ ਪ੍ਰਕਾਸ਼ਤ ਕੀਤਾ ਗਿਆ ਸੀ 31 ਦਸੰਬਰ, 2022 ਨੂੰ ਹੁਣੀ ਦਾ ਪ੍ਰਕਾਸ਼ਤ ਕਰਨ ਦੇ ਸਹਿ ਦੀ ਨਿਗੀ ਨੂੰ 31 ਜਨਵਰੀ, 2023 ਨੂੰ ਪ੍ਰਕਾਸ਼ਤ ਕੀ ਠੀ ਗਿਆ ਅਤੇ ਹੁਣੀ ਅੱਗੇ ਖੋਲ੍ਹੀ ਗਿਆ ਜਾ ਰਿਹਾ ਹੈ।
8. ਰੱਛ ਦੀ ਥਾਹ 2022(ਫੋਰ) ਅਧੀਨ ਪ੍ਰਕਾਸ਼ਤ ਕਿਸੇ ਵੀ ਨਈਂ ਪ੍ਰਕਾਸ਼ਤ ਹੁਣੀ ਹੈ:	ਰੱਛ ਦੀ ਥਾਹ 2022(ਫੋਰ) ਅਧੀਨ ਪ੍ਰਕਾਸ਼ਤ ਪ੍ਰਕਾਸ਼ਤ ਕਿਸੇ ਵੀ ਨਈਂ ਪ੍ਰਕਾਸ਼ਤ ਸਾਧ ਦੱਸ ਨੂੰ ਅਧੀਨ ਕੀਤੇ ਗਏ ਵਿਗਾਹਿਕ ਰੁਚੀ ਦੇ ਪ੍ਰਕਾਸ਼ਤ ਵਿਚ ਦਰਜਾਗਿਆ ਗਿਆ ਹੈ। <a href="https://www.cirp.govindwal.com">https://www.cirp.govindwal.com</a>
9. ਥਾਹ 2022 ਦੇ ਡਿਵਿਡ ਡਾਕੂ ਅਠਿਕਾਰਾ ਦੇ ਨਿਗੀ ਦਿੱਖਿ ਹੁਣੀ ਹਨ:	ਖੋਲ੍ਹਾ 12 ਥਾਹੀ ਪ੍ਰਕਾਸ਼ਤ ਕੀਤੇ: <a href="mailto:cirp.govindwal@gm.sil.co.in">cirp.govindwal@gm.sil.co.in</a>
10. ਰੁਚੀ ਦੀ ਅਭਿਵਿਅਕਤੀ ਪ੍ਰਕਾਸ਼ਤ ਨਈਂ ਅੱਗੇ ਸਹਿ:	16 ਅਕਤੂਬਰ, 2022
11. ਸੇਵਾਨ ਪ੍ਰਕਾਸ਼ਤ ਕਿਸੇ ਵੀ ਨਈਂ ਅਠਿਕਾਰਾ ਦੇ ਨਿਗੀ ਜਾਣੀ ਕਰਨ ਦੀ ਨਿਗੀ	26 ਅਕਤੂਬਰ, 2022
12. ਅਠਿਕਾਰਾ ਦੇ ਨਿਗੀ ਦੇ ਨਿਗੀ ਦੀ ਅੱਗੇ ਸਹਿ:	31 ਅਕਤੂਬਰ, 2022
13. ਟੀਐਮਐੱਸ ਡਾਕੂ ਕਾਰਪੋਰੇਟ ਨਈਂ ਪ੍ਰਕਾਸ਼ਤ * mail ID	<a href="mailto:cirp.govindwal@gm.sil.co.in">cirp.govindwal@gm.sil.co.in</a>

ਸਹੀ:-  
 ਪ੍ਰਕਾਸ਼ਤ ਪ੍ਰੋਵਿਡਨ ਦਾ ਨੰ. ਰੁਚੀ ਸੇਵੀਆ  
 ਪ੍ਰਕਾਸ਼ਤ ਪ੍ਰੋਵਿਡਨ ਦਾ ਟੀਐਮਐੱਸ ਨੰਬਰ  
 IHH/PA-001/19-P01305/2018-2019/12052  
 ਪ੍ਰਕਾਸ਼ਤ ਪ੍ਰੋਵਿਡਨ ਦਾ ਟੀਐਮਐੱਸ  
 ਕੋਰੋਰੇ ਵਾਲ ਲਿਮਿਟਿਡ ਸਹਿਯੋਗ ਯੋਜਨਾਯੋਗੀ, ਸਹੀ ਮਹਿੰਦ, ਵਿਗਾਹਿਕ ਨੰ. 10,  
 ਨਿਗੀ: 10 ਅਕਤੂਬਰ, 2022 ਡੀਐਨ ਐਂਡ ਸਾਈਟਿੰਗ ਨਿਗੀ, ਰੋਡ 21, ਝਰਨ ਝਾਲ, ਫੋਰਟਵਾਲਾ -122002  
 ਵਾਲ: ਕੁਰੂਕੁਲ, ਹੋਰਾਜਪੁਰ ਵਾਸਤੇ ਕੋਰੋਰੇ ਵਾਲ (ਕੋਰੋਰੇ ਵਾਲ ਸਾਹਿਬ) ਲਿਮਿਟਿਡ

# నవతెలంగాణ

మంగళవారం 10-01-2023

సమగ్ర తెలుగు దినపత్రిక

సంపుటి : 9

సంఖ్య : 10

Published from Hyderabad, Rangareddy, Khammam, Karimnagar

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హైదరాబాద్  
మంగళవారం 10 జనవరి 2023

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ఫారం జ అనుబంధం	
<p>ఆసక్తి వ్యక్తీకరణ కొరకు టైమ్లైన్ పొడిగింపు (ఇన్సాల్యూషన్స్ అండ్ బ్యాంక్రిఫ్టింగ్ (ఇన్సాల్యూషన్స్) రిజిస్ట్రేషన్ ప్రాసెస్ ఫర్ కార్పొరేట్ పర్సన్స్) రెగ్యులేషన్స్ 2016) యొక్క రెగ్యులేషన్ 36వ (1) క్రింద) తేది: 16, డిసెంబర్, 2022న ప్రచురించిన పామ్-జి యొక్క అనుబంధం</p>	
సంబంధిత వివరాలు	
1. కార్పొరేట్ డెటార్ పేరు PAN/CIN/LLP నెం. తోసహా	జివికె పవర్ (గోయింద్వాల సాహిబ్) లిమిటెడ్ PAN: AAACG7488H CIN: U40109TG1997PLC028483
2. రిజిస్ట్రేషన్ ఆఫీసు చిరునామా	ఫ్లాట్ నెం. 10, హైగా కాలనీ, సర్కార్ హిల్ రోడ్డు, సికింద్రాబాద్, హైదరాబాద్, తెలంగాణ-500003
3. వెబ్సైట్ యొక్క యూఆర్ఎల్	<a href="https://www.cirpgvkgindwal.com">https://www.cirpgvkgindwal.com</a>
4. స్థిర ఆస్తులు అధిక భాగంగా ఉన్న స్థలం వివరాలు	గోయింద్వాల సాహిబ్ వద్ద జివికె పవర్ (గోయింద్వాల సాహిబ్) లిమిటెడ్ వద్ద ధర్మల్ పవర్ ఫ్లాట్ ఉన్నది, తార్న్ తరాన్ జిల్లా, అమ్మత్సర్ దగ్గర, పంజాబ్-143422.
5. ప్రధాన ఉత్పత్తులు/సర్వీసుల ఇన్స్టాల్మెంట్ సామర్థ్యం	బొగ్గు ఆధారిత ధర్మల్ పవర్ ఫ్లాట్ సామర్థ్యం 540మెగా వాట్ (ప్రతి ఒక్కటి రెండు యూనిట్లు 270 ఎండబ్ల్యూ సామర్థ్యం)
6. కార్పొరేట్ డెటార్ యొక్క ఇన్సాల్యూషన్ ప్రారంభం తేది:	10, అక్టోబర్, 2022 (ఆర్డర్ ప్రచురితమైన తేది: 18, అక్టోబర్, 2022)
7. ఆసక్తి వ్యక్తీకరణ ఆహ్వానం తేది	ఆసక్తి వ్యక్తీకరణకు సంబంధించిన ఆహ్వాన ప్రకటన భారత్లోని అన్ని ఎడిషన్లలో ఎకనామిక్ టైమ్స్లో మరియు ప్రాంతీయ వార్తాపత్రికల్లో 16, డిసెంబర్, 2022 తేదీన ప్రచురితమైనది. ఆసక్తి వ్యక్తీకరణకు సంబంధించి 16, డిసెంబర్, 2022 తేదీన ప్రచురితమైన ప్రకటనలో తేదీలు పొడిగించబడినవి మరియు 10, జనవరి, 2023 తేదీన ప్రచురితమైన ఈ అనుబంధ ప్రకటన ద్వారా పొడిగించబడినవి.
8. కోడ్లోని సెక్షన్ 25(2) (హెచ్) క్రింద రిజిస్ట్రేషన్ దరఖాస్తులకు అర్హత ఇక్కడ లభించును	కోడ్లోని సెక్షన్ 25(2)(హెచ్)లోని ప్రాస్పెక్టివ్ రిజిస్ట్రేషన్ అర్హతకు సంబంధించిన క్లెయిరియేషన్లకు సంబంధించిన వివరాలను. <a href="http://www.cirpgvkgindwal.com">http://www.cirpgvkgindwal.com</a> వెబ్సైట్ వద్ద పొందవచ్చును.
9. సెక్షన్ 29ఎ ప్రకారం అనర్బల యొక్క నిబంధనలు అందుబాటులో ఉన్నది:	వివరాలను <a href="mailto:cirpgvkgindwal@gmail.com">cirpgvkgindwal@gmail.com</a> మెయిల్ వద్ద కూడా పొందవచ్చును.
10. ఆసక్తి వ్యక్తీకరణ స్వీకరించుటకు చివరి తేది	16 జనవరి, 2023
11. నిర్ణీత రిజిస్ట్రేషన్ దరఖాస్తుదారుల ప్రావిజన్లో జాబితా జారీ తేది	26 జనవరి, 2023
12. ప్రావిజన్లో లిస్ట్ అభ్యంతరాలను సమర్పించుటకు చివరి తేది	31 జనవరి, 2023
13. EOI సమర్పించుటకు ప్రాసెస్ ఇమెయిల్ ఐడి	<a href="mailto:cirpgvkgindwal@gmail.com">cirpgvkgindwal@gmail.com</a>
<p>సం/- రిజిస్ట్రేషన్ ప్రాసెస్లో పేరు: రవి సేథియా రిజిస్ట్రేషన్ ప్రాసెస్లో యొక్క రిజిస్ట్రేషన్ నెంబర్: IBBI/PA-001/IP-P01305/2018-2019/12052 రిజిస్ట్రేషన్ ప్రాసెస్లో యొక్క రిజిస్ట్రేషన్ చిరునామా: తెలంగాణ రికన్స్ట్రక్షన్ సర్వీసెస్ ఎల్ఎల్పి, 8వ అంతస్తు, బిల్డింగ్ నెం. 10, డిఎల్ఎఫ్ సైబర్ సిటీ, ఫేజ్-2, గుర్గ్రామ్, హర్యానా-122002 జివికె పవర్ (గోయింద్వాల సాహిబ్) లిమిటెడ్ కొరకు</p>	
<p>తేది: 10, జనవరి, 2023 ప్రదేశం: గుర్గ్రామ్, హర్యానా</p>	